

# JHARKHAND HIGH COURT, RANCHI

## NOTICE

It is notified for information to all concerned that 'No Application has been invited for the Post of "Additional District Judge " in the year 2012 from the Jharkhand High Court so far but under erroneous impression some applications for the post of Additional District Judge have been submitted / received in the month of January/February, 2012, which have already been returned at the correspondence addresses of the senders.'

Dated: ..... March, 2012

By Order,

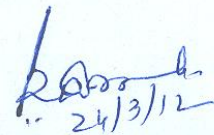
Sd/- P. R. DASH

Registrar General

Memo No...4009.../Apptt.

Dated Ranchi, the 26<sup>th</sup> March, 2012

Copy forwarded to the I/c NIC Cell, Jharkhand High Court, Ranchi for uploading the above notice in the official website of the Jharkhand High Court, Ranchi immediately.

  
24/3/12  
Registrar General